## THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-15/2013(pt.)/2895/A

From :-

Smti Pronita Morang,

Jt. Registrar (Vigilance), Gauhati High Court,

Guwahati.

To,

Shri Ratnadip Bhattacharjee, District & Sessions Judge, Darrang, Mangaldai.

Dated Guwahati the 28 April, 2025.

Sub:

Station leave permission.

Ref:-

Your letter No. DJ(D) 2468 dtd. 24.04.2025.

Sir,

With reference to the above, I am directed to inform you that you have been granted station leave permission, with the official vehicle, at own cost, from the evening of 25.04.2025 till the morning of 29.04.2025. The Additional District & Sessions Judge (FTC), Darrang, Mangaldai, in her absence, the Chief Judicial Magistrate, Darrang, Mangaldai and in his absence, the i/c CJM, Mangaldai will remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-15/2013(pt.)/2896/A, dated , 28-04-70 こ5

Copy to:

1. The Project Manager, Gauhati High Court, Guwahati.

JT. REGISTRAR (VIGILANCE)